

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati the 1st December, 2022

NO. HC.VII / 85/ 11803 / 2022 / A ##### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to attend the ***2 (two) days "National Annual Stakeholders Consultation on Child Protection"- (focus on Protection of Children from Sexual Offenses (POCSO) Act, 2012 implementation)*** to be held on **10th and 11th December, 2022** at the **Supreme Court Auditorium, 3rd Floor, C-Block, Additional Building Complex.**

Further, the Member Secretaries of the State Legal Services Authorities for the States of Assam, Nagaland, Mizoram and Arunachal Pradesh who have been appointed as the Nodal Officers of their respective states for the aforesaid consultation are requested to contact Mr. Rajan of UNICEF-India at mrajan@unicef.org (Mob. No. 9810204604) for information and coordination regarding collection of invitation card / pass.

<u>Member Secretaries, State Legal Services Authority</u>		
Sl. No.	Name	Designation & Place of posting
1.	Shri Nayan Shankar Baruah	Member-Secretary, Assam State Legal Services Authority
2.	Shri Victo Sema	Member-Secretary, Nagaland State Legal Services Authority, Kohima
3.	Shri R. Vanlalena	Member-Secretary, Mizoram State Legal Services Authority, Aizawl
4.	Shri Yomge Ado	Member-Secretary, Arunachal Pradesh Legal Services Authority, Itanagar
<u>Special Judge , POCSO</u>		
Sl. No.	Name	Designation & Place of posting
1.	Shri Ajonba Imchen	District & Sessions Judge, Zunheboto
2.	Shri Thang Lianmang Guite	District and Sessions Judge, Lunglei District
3.	Shri Lobsang Tenzin	District and Sessions Judge, Tezu. Lohit District
4.	Smti Gitali Rabha	Addl. District and Sessions Judge No. 1, Nagaon.

Principal Magistrates, Juvenile Justice Board		
Sl. No.	Name	Designation & Place of posting
1.	Shri Tanwir Ikram Hazarika	Sub-Divisional Judicial Magistrate (S), Barpeta
2.	Smti Holika Sukhalu	Civil Judge (Jr. Divn.) / Judicial Magistrate, 1 st Class, Dimapur
3.	Smti. Lalrinpuii	Civil Judge-cum-Judicial Magistrate, 1 st Class, Lunglei
4.	Smti Christina Mum Norbu	Judicial Magistrate, 1 st Class-cum Civil Judge (Jr. Divn.), Longding, Longding District

By Order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC.VII/85 / 11804-11824 /2022/A Dated: 1-12-2022

Copy forwarded for information & necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the 2 (two) days "National Annual Stakeholders Consultation on Child Protection"- (focus on Protection of Children from Sexual Offenses (POCSO) Act, 2012 implementation) period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

3. The Accountant General (A&E), Nagaland, Kohima / Mizoram, Aizawl / Arunachal Pradesh, Itanagar, for information and necessary action.

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4. The Member Secretaries, State Legal Services Authority, Assam / Nagaland / Mizoram / Arunachal Pradesh for information.
5. The Registrar (Admin./ Vigilance/ Estt.), Gauhati High Court, Guwahati.
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Naharlagun.

(He is requested to inform the nominated Judicial Officers about this Notification)

8. The District & Sessions Judge,
Nagaon / Barpeta

(He / She is requested to inform the nominated Judicial Officers under his / her control about this Notification)

9. The Chief Judicial Magistrate,
Barpeta / Nagaon.

(He / She is requested to inform the nominated Judicial Officers under his / her control about this Notification).

10. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

11. The Administrative Officer, Judicial Academy, Assam **with a request to place the Notification before the Hon'ble Director, Judicial Academy.**

12. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh, Gauhati High Court, Guwahati for his Lordship's kind information.

13. The Private Secretary to Hon'ble Mr. Justice L. S. Jamir, Gauhati High Court, Guwahati for his Lordship's kind information.

14. The Private Secretary to Hon'ble Mr. Justice Michael Zothankhuma, Gauhati High Court, Guwahati for his Lordship's kind information.

15. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati for his Lordship's kind information.

16. The Private Secretary to Hon'ble Mr. Justice Achintya Malla Bujor Barua, Gauhati High Court, Guwahati for his Lordship's kind information.

17. The Private Secretary to Hon'ble Mr. Justice Ajit Borthakur, Gauhati High Court, Guwahati for his Lordship's kind information.

18. The Private Secretary to Hon'ble Mr. Justice Nani Tagia, Gauhati High Court, Guwahati for his Lordship's kind information.

19. The Private Secretary to Hon'ble Mr. Justice Soumitra Saikia, Gauhati High Court, Guwahati for his Lordship's kind information.

20. The Private Secretary to Hon'ble Mrs. Justice Malasri Nandi, Gauhati High Court, Guwahati for her Ladyship's kind information.

21. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. S. Tapadar
01.12.21
REGISTRAR (JUDICIAL)